MCL

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/91/2017

PETITION NUMBER

NAME OF THE PETITIONER(S)

: Muhammed Abdul Jabbar Arackal & 2

NAME OF THE RESPONDENT(S)

: Delta Finster Ltd. & another

UNDER SECTION

: 244

S.No. Name (in Capital)

Represented by

Signature

1) P.RAJ KUMAR

IMABAKA

1AUITLA

COUNSEL FOX

RESPONDENTS

SHOBHAN M PADMANARHAN

COUNSEL FOR

ORDER

Counsel for the Petitioner present. At this stage, Counsel representing all the Respondents present and submitted that time to be given to file the reply to the Application. At request, time is enlarged. Put up on 13.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)